

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA

OA. 350/1357/2020

Date of order: 17.12.2020

Present : Hon'ble Dr. Nandita Chatterjee, Administrative Member

Sri Pramod Kumar Gond, S/o Srikrishna  
Kumar Gond, residing at 46/1A, N.S. Road,  
Rishra, P.O. Rishra, Dist- Hooghly, Pin-  
712248.

.....Applicant.

-versus-

1. Union of India, through the General Manager,  
E. Rly, 17, N.S. Road, Kolkata- 700001.
2. The General Manager, Chittaranjan  
Locomotive Works, Chittaranjan,  
Bardhaman, Pin- 713331.
3. The Principle Chief Personnel Officer, E. Rly.  
Fairlie Place, Kolkata- 700001.
4. The Principle Chief Personnel Officer,  
Chittaranjan Locomotive Works,  
Chittaranjan, Bardhaman, Pin- 713331.

.....Respondents.

For the Applicant : Mr. N. Roy, Counsel

For the Respondents : Mr. B.P. Manna, Counsel

*4/2/20*

ORDER (Oral)

Per Dr. Nandita Chatterjee, AM:

Heard both.

2. As prayed by Id. Counsel for applicant, he is permitted to withdraw the present original application and to file it afresh in due course.
3. Accordingly, OA is disposed of as withdrawn.

*(Dr. Nandita Chatterjee)*  
*Member (A)*

pd

